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**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21-01-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/1158/IB/2020 IN CA/816/CAA/2020
PETITION NUMBER : CP/1307/IB/2018
**NAME OF THE PETITIONER(S) : V.VENKATA SIVAKUMAR
(The Jeypore sugars Company Ltd)**
NAME OF THE RESPONDENT(S) :
UNDER SECTION : Rule 11 Of NCLT Rules, 2016

ORDER

Ld. Liquidator/Applicant Mr. V. Venkata Sivakumar is present.

List all the connected applications on **12.02.2021** for hearing.

**-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)**

**-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)**

vs